

be laid on the Table of the House as soon as possible

Survey of Forms of Drama

2485. { Shri Ram Krishan Gupta:
Shri H. N. Mukerjee:
Shri Muhammed Elias:
Bardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No 92 on the 19th November, 1958 and state

(a) whether the preliminary survey of various forms of drama found in different parts of the country has since been completed,

(b) if so, the details thereof,

(c) whether organisations interested in the drama in different regional languages have been consulted, and

(d) if so, the progress made in this respect?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir

(b) Details would be available after the completion of preliminary survey which is likely to be completed by the end of the current financial year

(c) and (d) The work is being undertaken by the Sangeet Natak Akademi through the regional State Akademies, wherever they exist or with the help of important theatre organisations in those areas where there are no Akademies. A correct assessment of the work done and progress made by these organisations will be possible only after detailed reports have been received and examined

Delhi Advisory Committee

2486. Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to state the nature of the decisions taken at the meeting of the Delhi Advisory Committee held during the 1st week of December, 1958 in New Delhi?

3 (Ai) LSD.—3

The Minister of Home Affairs (Shri G. B. Pant): A statement is laid on the Table of the House [See Appendix V, annexure No 62]

Education in Union Territories

2487. Shri Ram Krishan Gupta: Will the Minister of Education be pleased to state

(a) whether the educational development programme of Union Territories in the fields of free primary, elementary, basic and women's education for the remaining period of the Second Five Year Plan has been finalised, and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir, they are drawn up on yearly basis

(b) Does not arise

Welfare Extension Projects in Marathwada

2488. Shri Pangarkar: Will the Minister of Education be pleased to state

(a) the number of Welfare Extension Projects at present in the Marathwada region of Bombay, and

(b) the location thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) At present six welfare extension projects are functioning in Marathwada region of Bombay State. Five projects of the original pattern are located, one each, in the districts of Aurangabad, Nanded, Bhur, Parbhani and Osmanabad and a project of the co-ordinated pattern is located in the Sillod Community Development Block in Aurangabad District

Survey of India Quarters at Hathibarkala Estate, Dehra Dun

2489. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total amount spent so far on the construction of quarters at Hathibarkala Estate for all classes of

employees of the Survey of India, Dehra Dun;

(b) amount realised by way of rent till 31st December, 1958;

(c) amount spent on repair or renovation work upto 31st December, 1958;

(d) whether complaints have been received from the employees occupying these quarters in regard to their dilapidated condition; and

(e) if so, steps taken in the matter?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Rs. 27,40,678.

(b) Rs. 8,63,655.

(c) Rs. 7,28,772.

(d) Yes, Sir. The complaints are regarding the roofs of the quarters.

(e) The work of re-roofing of the quarters is under consideration.

Industrial Workers

3490. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether industrial workers under the Central Government are termed as Government servants;

(b) if so, whether they have been classified into various classes, i.e., III and IV; and

(c) if not, the reasons for not having this classification?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes, if they are governed by the Central Civil Services (Classification, Control and Appeal) Rules, 1957.

(c) Does not arise.

Staff Councils

3491. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether staff councils have been formed under the Ministry of Scientific Research and Cultural Affairs and its attached and subordinate offices;

(b) if so, the names of the Establishments where such councils exist;

(c) whether decisions are taken only after both the parties agree; and

(d) the procedure followed in case no agreement could be reached?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) to (d). A statement is placed on the Table. [See Appendix V, annexure No. 63.]

प्रतिरक्षा उत्पादन योजना समिति

२४६२. श्री अमृत वर्मान : क्या प्रतिरक्षा मंत्री ५ दिसम्बर, १९५८ के धारांकित प्रश्न संख्या ६६२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या प्रतिरक्षा उत्पादन योजना समिति ने अपनी प्रारम्भिक रिपोर्ट के पश्चात् मुख्य रिपोर्ट को पूरा कर लिया है ;

(ख) यदि हा, तो क्या वह पूरी रिपोर्ट अबका उसकी मुख्य सिफारिशों का विवरण समा-पटल पर रखा जायेगा ;

(ग) उन सिफारिशों पर क्या कार्यवाही की जा रही है ;

(घ) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो उस समिति ने अपने कार्य में अब तक क्या प्रगति की है ; और

(ङ) कब तक उस का कार्य समाप्त हो जाने की आशा है ?